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F. No.03/06/2013-Genl./
Government of India
Ministry of Commerce & Industry
Directorate General of Foreign Trade
(General Section)
** ** *

Udyog Bhawan, New Delhi
Dated the 8th October, 2014

To,

(As per list enclosed).

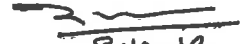
Subject:- Disposal of old unused/unserviceable furniture and other items in DGFT(Hqrs.)

Sir,

I am directed to say that this Directorate proposes to dispose of the old unused obsolete/unserviceable furniture and other items placed Room No.571-B, Gate No.2, Udyog Bhawan, New Delhi on "as is where is basis". (List enclosed).

2. Accordingly, sealed quotations are invited for the disposal of the said old unused unserviceable furniture items on the terms and condition mentioned below. Interested firms may submit highest quotation in the enclosed proforma. The quotations addressed to Shri Daya Shankar, Dy. Director General of Foreign Trade, Room No.212, DGFT, Udyog Bhawan, New Delhi in sealed cover should reach the office of DGFT latest by 3.00 P.M. 22nd October, 2014. The cover should be prominently superscribed with the word "QUOTATIONS FOR PURCHASE OF CONDEMNED UNUSED UNSERVICEABLE ITEMS". The unused unserviceable items will be available for inspection on any working day between 10.30 A.M. to 11.30 A.M. upto 16th October, 2014 in Udyog Bhawan.
3. The quotation so received will be opened on the same day (22nd October, 2014) at 3.30 P.M. in Room No.212, DGFT, Udyog Bhawan, New Delhi. The bidders or their representative may be present, if they so desire, at the time of opening of quotations.
4. The sale will be governed by the following conditions:
 - (i) The bidder is required to furnish Earnest Money of Rs.2000/- alongwith the quotation;
 - (ii) Earnest Money is payable only by way of Demand Draft drawn in favour of, "Accounts officer, CPAO, DGFT, New Delhi", (payment by cheque or cash shall not be accepted);
 - (iii) Quotations received without Demand Draft towards Earnest Money will not be considered;
 - (iv) The successful bidder will be required to deposit the bid amount by means of Demand Draft drawn in favour of "Accounts officer, CPAO, DGFT, New Delhi" within three working days from the date of acceptance of the bid;
 - (v) The Earnest Money of the successful bidder will be released only after he deposits the sale proceeds. Earnest Money will not be adjusted as sale proceeds and be forfeited if he fails to honour the bid;

- (vi) The delivery of the sold unused items will be made only after deposition of bid amount. The bidder will be required to collect the items at his own expense from this Directorate immediately after deposition of bid amount;
- (vii) This Directorate reserves the right to accept or reject any/all of the quotations without assigning any reason thereof.


8.10.14

(Daya Shankar)

Dy. Director General of Foreign Trade
Tel. No.23061562/Extn. 216

Copy to: EDI for placing the above on the website of the DGFT.